

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:161

ANSWERED ON:21.07.2015

Schemes for Youth Affairs and Sports

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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether sufficient funds are made available for youth and sports activities in the country and if so, the details thereof, separately;
- (b) the details of schemes/programmes implemented by the Government for promotion of sports and youth affairs along with the funds allocated/released to various States and the details of released funds spent by the States during the each of the last three years and the current year, State/UT and scheme/programme-wise;
- (c) the number of sports persons benefited under the said sports schemes programmes during the said period; State/ UT-wise;
- (d) the details of proposals received from the States for development and promotion of sports in the country under the various schemes along with the action taken thereon during the said period, State/ UT and scheme-wise; and
- (e) the number of proposals that are still pending with the Government and the time by which these are likely to be cleared State/UT wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI SARBANANDA SONOWAL)

(a) Yes Madam. Sufficient funds are available for Youth and Sports activities. Scheme-wise allocation of funds for Youth Affairs and Sports during the current financial year are given in Annexure-I.

(b) The Ministry is implementing various schemes for the improvement/development of youth and sports activities in the country:

Department of Youth Affairs:

- i) Nehru Yuva Kendra Sangathan (NYKS)
- ii) National Service Scheme (NSS)
- iii) Rajiv Gandhi National Institute of Youth Development (RGNID)
- iv) National Youth Corps (NYC)
- v) National Programme for Youth and Adolescent Development (NPYAD)
- vi) International Cooperation
- vii) Youth Hostel
- viii) Assistance to Scouting and Guiding Organisations
- ix) National Young Leaders Programme (NYLP)

Department of Sports

- x) Rajiv Gandhi Khel Abhiyan (RGKA)
- xi) Urban Sports Infrastructure Scheme
- xii) Scheme of Assistance to National Sports Federations
- xiii) National Sports Development Fund (NSDF)
- xiv) Talent Search & Training (TS&T)/Scheme of Human Resource Development in Sports
- xv) Scheme of Special Cash Awards
- xvi) Scheme of Pension to Meritorious Sports persons
- xvii) Scheme of Sports and Games for persons with disabilities
- xviii) Grant-in-aid to Sports Authority of India (SAI)
- xix) Lakshmi Bai National Institute of Physical Education (LNPIE)
- xx) Anti Doping activities (NADA+NDTL+WADA)
- xxi) National Institute of Sports Science & Sports Medicine
- xxii) National Institute of Sports Coaching
- xxiii) National Physical Fitness Programme Resource Centre at Gwalior
- xxiv) Scheme for Identification and Nurturing of Sporting Talent in the Country (INSTAL)-Sports Schools at District Level
- xxv) Enhancement of Sports Facility in J & K
- xxvi) National Sports University, Manipur

xxvii) National Sports Talent Search System Programme

The details of scheme wise allocation and expenditure under the various schemes/ programmes during each of the last three years and the current year is at Annexure-II.

(c) The Department of Sports does not maintain data about the sportspersons benefited under various schemes as the funds in respect of various schemes are given to the National Sports Federations and the State Governments/Union Territories although ultimate beneficiaries are sportspersons.

(d) & (e): Release of grants under Rajiv Gandhi Khel Abhiyan (RGKA) and Urban Sports Infrastructure Scheme (USIS) are demand-driven and made against proposals received from States /UTs and other eligible entities, and which are complete in all respects as per provisions of the respective Scheme and subject to the condition that no Utilisation Certificate(UC) is pending from the concerned State/UT against grants released by this Directorate. Complete proposals (subject to no pendency of UC) are processed for release of grants within two weeks of its receipt. As on date, no proposal received from any State/UT, is pending beyond two weeks.
